DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Tuesday 16th March, 2010/25 Phalgun1931 (Saka)

2.00 P.M

- **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- **2. Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 - 1. Shri Bharat Singh
 - 2. Shri O.P.Babber
 - 3. Shri Kulwant Rana
 - 4. Dr. S.C.L.Gupta

- 5. Shri Jai Bhagwan Aggarwal
- 6. Shri Sat Prakash Rana
- 7. Shri A Dayanand Chandela A

3. Presentation of Reports:

1. Shri Kanwar Karan Singh

Shri Sahab Singh Chauhan

to present the Fourth Report of Business Advisory Committee.

2. Shri Rajesh Jain

Shri O.P.Babber

to present the Third Report of Committee on Private Member's Bills & Resolutions.

4. Papers to be laid on the Table:

- (I). Smt. Sheila Dikshit, Chief Minister to lay the Copy of the Annual Audit Report for the Year 2007-08 of Guru Gobind Singh Indraprastha University (English & Hindi Version).
- (II). Shri Mangat Ram Singhal, Minister of Labour to lay the copies of the following notifications (English & Hindi Version):
 - (i) Notifications No. F. 19/(8)/CIS/04/3497 DT. 24.12.09 regarding Delhi Shops and Establishment Act 1954.
 - (ii) Order No. F. 12(142)/02/MW Lab/5573 Dt. 9.3.10 regarding Minimum Rates of Wages w.e.f. 1.2.2010.

5. Motion of Thanks on Lt. Governor's Address:

Smt.Barkha Singh:

Shri Rajesh Lilothia:

to move the following Motion:-

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15th March, 2010."

Delhi Siddharath Rao 16th March, 2010 Secretary